

GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF BIOTECHNOLOGY

Statement-I

State-wise grant approved for the period :
01/03/92 to 01/03/97

Towards R and D activities in Biotechnology

State	No. of Projects	Total Cost (Rs. in lakhs)
Andaman and Nicobar	2	39.06
Andhra Pradesh	16	1187.37
Assam	4	57.55
Bihar	3	25.88
Chandigarh	9	266.64
Delhi	49	1636.41
Goa	2	137.20
Gujarat	8	790.33
Himachal Pradesh	3	76.59
Haryana	3	50.77
Jammu and Kashmir	5	65.29
Karnataka	30	1423.95
Kerala	17	661.29
Manipur	1	12.93
Maharashtra	43	2256.63
Madhya Pradesh	8	188.02
Orissa	5	236.38
Punjab	2	16.93
Rajasthan	5	311.82
Tamil Nadu	41	1450.36
Uttar Pradesh	32	939.90
West Bengal	17	319.89

Statement-II

Statewise details on grants provided under PG/PD
programme during past five year

States	(Rs. in Lakhs)
1	2
1. Assam	54.08
2. Uttar Pradesh	224.13
3. Tamil Nadu	204.67
4. West Bengal	135.64
5. Andhra Pradesh	96.88
6. Madhya Pradesh	40.36

	1	2
7. Punjab		76.72
8. Karnataka		130.70
9. Maharashtra		223.48
10. Gujarat		54.90
11. Kerala		41.57
12. Rajasthan		41.22
13. Himachal Pradesh		37.43
14. Delhi		251.54
15. Goa		35.78

Drinking Water Facility

2818. SHRI VENKATARAMI REDDY ANANTHA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Andhra Pradesh has sent any scheme under Accelerated Urban Water Supply Programme and other schemes to the Union Government seeking funds to ensure supply of drinking water to water starved towns;

(b) if so, the details thereof including the estimated cost proposed by the State Government in regard to each of the city; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) The Government of Andhra Pradesh (Health and Municipal Engineering Department) has reported that no schemes under the Accelerated Urban Water Supply Programme (AUWSP) and other schemes have been sent to the Union Government seeking funds to ensure supply of drinking water to water starved towns. However, a project proposal entitled 'Protected Water Supply Scheme for Bhattiprolu' having a population of 15169 (as per 1991 Census) and at an estimated cost of Rs. 10 lakhs was submitted by the State Government (Panchayati Raj and Rural Development Department) to this Ministry for Central assistance under the AUWSP. The State Government has been advised to obtain the approval of the State Selection Committee for this scheme in accordance with the existing guidelines of the scheme.

CBI Cases in Gujarat

2819. SHRI N.J. RATHWA : Will the PRIME MINISTER be pleased to state :

(a) the number of cases taken up by the Central Bureau of Investigation in Gujarat during 1994, 1995 and 1996;